

**Ban on Cultural Exchange with South Africa**

6186. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there has been an International ban on Political, Economic and Cultural exchanges with South Africa and India is a party to these sanctions;

(b) whether two films produced in South Africa are being shown in India currently;

(c) if so, whether it has dishonoured the International sanction and if so, persons responsible for this violation; and

(d) steps Government propose to take to rectify this serious omission ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) According to United Nations Resolutions, there is a complete ban on political, economic, cultural, commercial, communications, transport and other forms of exchanges with South Africa. India has subscribed to these United Nations Resolutions and observes this total boycott.

(b) to (d) : There are allegations that the films "GODS MUST BE CRAZY" and "BEAUTIFUL PEOPLE" which are being exhibited in India had been produced in South Africa. These films were certified by the Central Board of Film Certification in 1982 and 1979 respectively.

(i) *GODS MUST BE CRAZY* : The applicant of this film was M/s Sujathas, Madras-8. According to the applicant, the film was produced in British West Indies. Against column 11 of the application

form asking for information whether the film was produced by or in collaboration with South African or Rhodesian nationals etc., the applicant had declared "Not Applicable". According to the applicant, the film was imported under open General Licence.

(ii) *BEAUTIFUL PEOPLE* : Application for certification was received on 23.10.79. The applicant had indicated in the application form that the film was produced in U.S.A. and was imported under licence No. 1841943 dated 18.7.77.

The questions whether these two films were in fact produced in South Africa and if so, how the import of these films was allowed into India are being examined in consultation with concerned authorities.

**Products Provided with I.S.I. Mark**

6187. DR. G.S. RAJHANS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the names of the companies and the details of their products on which the Indian Standard Institution (I.S.I.) has provided with the ISI Trade Mark from June, 1984 to April, 1985?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : The number of licences granted by the Indian Standards Institution (ISI) during June, 1984 to April, 22nd, 1985 is 1061. The names of the licensees and the Indian Standards covering the products for which licences have been granted are published in ISI Bulletin every month.

**Increase in Production of Pepper**

6188. SHRI K. MOHANDAS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :